

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 23RD August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 11 of 2013 &
IA Nos. 31 & 32 of 2013**

**M/s Rathi Steels & Power Ltd. & Ors. Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)**

**Appeal No. 12 of 2013 &
IA Nos. 34 & 35 of 2013**

**M/s Parmarth Industries Pvt. Ltd. & Ors. Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. B.C. Rai,
Mr. Gaurav Agarwal

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R-1/UPERC
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R2&R3

ORDER

The learned counsel for the Appellant has finished his arguments in both the Appeals. Written submissions have also been filed.

The learned counsel for the Respondents are directed to file their written submissions on or before 30th August, 2013 after serving copy on the other side. Reply written submissions be filed on or before 16th September, 2013 after serving copy on the other side.

Post the matter for reporting compliance on **23rd September, 2013 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/vt